


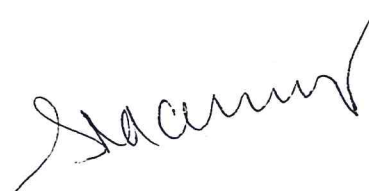
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(13)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/235/2017
NAME OF THE PETITIONER(S) : BABY MATHEW
NAME OF THE RESPONDENT(S) : JEEVAN TELECASTING CORPORATION LTD
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	K. MANOJ MENON P. NEELAKANTAN	COUNSEL FOR PETITIONER RESPONDENTS	
2.	D. K. S. Ravichandran, PCS S. Manjula Devi, Adv For KSO & CO, CBE	For Petitioners	

ORDER

Counsels for both the parties are present and prayed for time for submission of final arguments. At request, time is enlarged. Put up on **24.10.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk